

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00007/2020
IN
ORIGINAL APPLICATION NO.170/01843/2018**

DATED THIS THE 19th DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Shivakumara B
S/o Sh.Borappa
Aged about 33 years
Working as Junior Engineer
Central Workshop
South Western Railway
Mysore South
Mysore – 570008.

....Applicant

(None for applicant)

Vs.

1. Sh.B.P.Thulasiraman
S/o Sh.A.Prabhakar
Aged about 37 years
Working as Technician Grade-I
Central Workshop
South Western Railway
Mysore – 570008.

2. Union of India
Represented by General Manager
South Western Railway
Gadag Road

Hubli-20.

3. Chief Works Manager
South Western Railway
Central Workshop
Mysore South
Mysore.

4. Workshop Personnel Officer
South Western Railway
Central Workshop
Mysore South
Mysore.

.....Respondents

(By Advocates Shri K.Shivakumar for R1 & Shri N.Amaresh for R2 to 4 – through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Nobody has put in appearance on behalf of the review applicant. Even on 11.09.2020, nobody had represented the review applicant.

2. Therefore, the Review Application is dismissed in default.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

